CENTRAL DMINISTRATIVE TRIBUNAL, MUN BAI BENCH, MUMBAI.

O.A.210/260/2014

Date of decision : December 11th, 2019.

Coram: Dr.Bhagwan S: ai, Member (Administrative)
R.N. Singh, 1 ember (Judicial).

Dr. Pratap Mahadeo Moon, son of Mahadeorao Govind Moon, date of birth: 30.11.1965 (age 48 years) working as: Ex Veterinary Officer, under: Animal H sbandry Department, District Panchayat, Silvassa, Dadra and Nagar Haveli, UT, 39623; And esiding at: Government Quar er, Near Power House, Opp. Police Headquarter, Zanda Chowk, Di H Silvassa, 396230.

.. Applicant.

(By Advocate Shri R G. Walia).

Versus

Union of India, Though the Admi Istrator, Union Territory of Dadra and Nagar Haveli, Secretariat, Silvassa-396 23).

.. Respondents.

(By Advocate Shri V S. Masurkar).

O: DER (ORAL) Per: R N. Singh, Member (J)

Present.

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- 1. Shri R. & Walia, learned counsel for the applicant.
- 2. Shri V. S. Masurkar, learned counsel for the respondents.
- 3. The learner counsel for the applicant under

instructions from the applicant, who is present in Court, seeks permission to withdraw the OA with liberty to avail the legal remedies more particularly if the occasion arises after the judgment from the Hon'ble High Court in Criminal Appeal No.44/2013.

- 4. In view of the aforesaid, the OA stands dismissed as withdrawn with liberty in accordance with law.
- No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai) ⁽ Member (A)

V.

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